NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/692/IB/2017

NAME OF THE PETITIONER(S)

: T.S KUMARESH

NAME OF THE RESPONDENT(S)

: BSS SOFTWARE SERVICES PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE Namedles

NARECH VASSUDHEV ADVOCATE

REPRESENTATION BY WHOM

ORDER

Counsel for the Applicant present and submitted that the Registered Office of the Corporate Debtor has been changed which as is confirmed from MCA Portal and accordingly he has sent a notice to the Registered Office address, but that has been returned with the endorsement 'left'. Petitioner is directed to serve notice on the Corporate Debtor by way of substituted service by publishing notice in the newspapers one in English and the other in vernacular having wide circulation in the area where the Registered Office of the Company is situated and file the proof with an affidavit by next date of hearing. Put up on **15.01.2018 at 10.30 A.M.**

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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